



অসম

ৰাজপত্ৰ

সম্ভৱতঃ

THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

(1) Grant No./Appropriation	(2) Services & Purposes	(3) Summs not exceeding	
		Charged on the Consolidated Fund	Total
প্রাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত PUBLISHED BY AUTHORITY			
2	Council of Ministers	28,00,000	28,00,000
নং 50 দিশপুৰ, বৃহস্পতিবাৰ, 23 মাৰ্চ, 1995, 2 চত্ৰ 1917 (শক) No. 50 Dispur, Thursday, 23rd March, 1995, the 2nd Chaitra 1917 (S.E.)			
GOVERNMENT OF ASSAM ORDERS BY THE GOVERNOR LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH			
NOTIFICATION The 23rd March, 1995			
7	Stamps and Registration	20,00,000	20,00,000
8	Transport Services	26,30,000	26,30,000
9	Public Service Commission	22,33,000	22,33,000
11	Secretariat and Attached Offices	92,000	13,12,000
12	District Administration	3,96,000	1,03,96,000
13	Treasury and Accounts Administration	11,87,000	12,96,000
14	Police	11,28,73,000	11,28,73,000
15	Tax	1,82,46,000	1,82,46,000
17	Administrative and Functional Buildings	1,80,00,000	1,42,27,000
18	Fire Services	1,80,00,000	1,80,00,000
19	Vigilance Commission and Orders	1,00,000	82,40,000
21	Guest Houses, Government Hostels, etc.	46,98,000	1,08,000
No. LGL.49/95/8.-- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.			
25	State Lotteries and Other	28,10,000	28,10,000
26	Education	12,77,40,000	12,78,00,000
27	Art and Culture	1,92,87,000	1,92,87,000
29	Medical and Public Health	1,28,00,000	1,29,60,000
30	Water Supply and Sanitation	24,24,00,000	24,24,00,000

Assam Act No. 1 of 1995

(Received the assent of the Governor on 23rd March, 1995.)

THE ASSAM APPROPRIATION (No. 1) ACT, 1995.
AN
ACT

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year, 1994-95.

Be it enacted by the Assam Legislative Assembly in the Forty-sixth Year of the Republic of India as follows :-

Short title

1. This Act may be called the Assam Appropriation (No. 1) Act, 1995.

Withdrawal of Rs. 126,54,81,000 from and out of the Consolidated Fund of the State of Assam for the financial year, 1994-95.

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of one hundred twenty-six crores, fiftyfour lakhs and eighty-one thousand rupees towards defraying the several charges which will come in course of the payment during the financial year, 1994-95 in respect of the services specified in column (2) of the Schedule.

Appropriation

3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE

(See Sections 2 and 3)

(1) Grant No./ Appropriation	(2) Services & Purposes		(3) Sums not exceeding		
			Voted by the Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
2	Council of Ministers	Revenue	28,00,000	---	28,00,000
3	Administration of Justice	Revenue	96,60,000	60,03,000	1,56,63,000
5	Sales Tax and Other Taxes	Revenue	---	1,44,00,000	1,44,00,000
6	Land Revenue and Land Ceiling	Revenue	1,81,86,000	---	1,81,86,000
7	Stamps and Registration	Revenue	50,00,000	---	50,00,000
9	Transport Services	Revenue	26,30,000	---	26,30,000
	Public Service Commission	Revenue	---	22,33,000	22,33,000
11	Secretariat and Attached Offices	Revenue	12,17,000	95,000	13,12,000
12	District Administration	Revenue	1,00,00,000	3,96,000	1,03,96,000
13	Treasury and Accounts Administration	Revenue	11,87,000	1,09,000	12,96,000
14	Police	Revenue	11,58,73,000	---	11,58,73,000
15	Jails	Revenue	1,65,46,000	1,27,000	1,66,73,000
17	Administrative and Functional Buildings	Revenue	1,42,57,000	---	1,42,57,000
		Capital	1,80,00,000	---	1,80,00,000
18	Fire Services	Revenue	85,40,000	---	85,40,000
19	Vigilance Commission and Others	Revenue	1,00,000	8,000	1,08,000
21	Guest Houses, Government Hostels, etc.	Revenue	46,96,000	---	46,96,000
22	Administrative Training	Revenue	60,000	---	60,000
23	Pensions and Other Retirement Benefits	Revenue	2,00,00,000	---	2,00,00,000
25	State Lotteries and Others	Revenue	28,10,000	---	28,10,000
26	Education	Revenue	15,77,40,000	60,000	15,78,00,000
27	Art and Culture	Revenue	1,93,87,000	---	1,93,87,000
29	Medical and Public Health	Revenue	1,58,00,000	1,60,000	1,59,60,000
30	Water Supply and Sanitation	Revenue	24,24,00,000	---	24,24,00,000

THE SCHEDULE - Contd.
(See Sections 2 and 3)

(1) Grant No./ Appropriation	(2) Services & Purposes		(3) Sums not exceeding		
			Voted by the Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
31	Sanitation and Sewerage	Revenue	74,50,000	---	74,50,000
33	Residential Buildings	Revenue	62,90,000	---	62,90,000
		Capital	90,00,000	---	90,00,000
34	Urban Development	Revenue	95,20,000	---	95,20,000
		Capital	1,05,00,000	---	1,05,00,000
35	Information and Publicity	Revenue	2,00,00,000	---	2,00,00,000
36	Labour and Employment	Revenue	78,67,000	31,000	78,98,000
38	Welfare of Scheduled Castes/Scheduled Tribes and Other Backward Classes	Revenue	5,59,000	---	5,59,000
39	Social Security Welfare and Nutrition	Revenue	7,50,80,000	3,000	7,50,83,000
40	Freedom Fighters, Rajya Sainik Board Relief Programmes etc.	Revenue	70,00,000	70,000	70,70,000
43	Cooperation	Revenue	3,59,89,000	---	3,59,89,000
45	Census, Surveys and Statistics	Revenue	7,00,000	---	7,00,000
46	Weights and Measures	Revenue	18,32,000	---	18,32,000
49	Irrigation	Revenue	---	1,41,000	1,41,000
		Capital	16,50,000	---	16,50,000
50	Other Special Areas Programmes	Revenue	2,65,000	---	2,65,000
51	Soil and Water Conservation	Revenue	45,56,000	---	45,56,000
52	Animal Husbandry	Revenue	38,10,000	3,95,000	42,05,000
55	Forestry and Wild Life	Revenue	60,18,000	73,000	60,91,000
56	Rural Development (Panchayat)	Revenue	2,43,99,000	---	2,43,99,000
58	Industries	Revenue	10,24,19,000	---	10,24,19,000
60	Cottage Industries	Capital	5,00,000	---	5,00,000
63	Flood Control	Capital	80,00,000	21,15,000	1,01,15,000
64	Roads and Bridges	Revenue	15,80,22,000	---	15,80,22,000
		Capital	4,48,00,000	8,12,000	4,56,12,000
67	Assam Capital Construction	Capital	---	31,35,000	31,35,000
70	Hill Areas	Capital	20,00,000	---	20,00,000
	Total ---	Revenue	114,06,65,000	2,43,04,000	116,49,69,000
		Capital	9,44,50,000	60,62,000	10,05,12,000
	Grand Total ---		123,51,15,000	3,03,66,000	126,54,81,000

K. LASKAR,
Secretary to the Govt. of Assam
Legislative Department.

১৯৯৫ চনৰ নং I অসম অধিনিয়ম

(১৯৯৫ চনৰ ২৩ মাৰ্চ তাৰিখে ৰাজ্যাপলৰ সন্মতি প্ৰাপ্ত)

অসম বিনিয়োগন (নং - I) অধিনিয়ম, ১৯৯৫
এখন অধিনিয়ম

১৯৯৪-৯৫ চনৰ বিত্তীয় বছৰটোৰ সেৱাৰ বাবে অসম ৰাজ্যৰ একত্ৰীকৃত নিধিৰ পৰা নিৰ্দিষ্ট পৰিমাণৰ অতিৰিক্ত টকা উলিওৱাৰ আনু
বিনিয়োগনৰ প্ৰাধিকাৰ দিবৰ নিমিত্তে এখন বিধেয়ক।

ভাৰত গণৰাজ্যৰ ছয়চল্লিছতম বৰ্ষত তলত উল্লেখ কৰা ধৰণে অসম বিধান সভাৰ দ্বাৰা অধিনিয়মিত কৰা হওক।

সংক্ষিপ্ত নাম।

(১) এই অধিনিয়মখনক অসম বিনিয়োগন (নং - I) অধিনিয়ম, ১৯৯৫ বুলি কোৱা হব।

১৯৯৪-৯৫ চনৰ বিত্তীয় বছৰটোৰ
বাবে অসম ৰাজ্যৰ একত্ৰীকৃত
নিধিৰ পৰা ১২৬,৫৪,৮১,০০০ টকা
উলিওৱা।

(২) ১৯৯৪-৯৫ চনৰ বিত্তীয় বছৰটোৰ ভিতৰত অনুসূচীৰ (২) কলমত বিনিৰ্দিষ্ট সেৱা সমূহৰ সম্পৰ্কত বিভিন্ন
ব্যয় বহন কৰিবলৈ অসম ৰাজ্যৰ একত্ৰীকৃত নিধিৰ পৰা অনুসূচীৰ (৩) কলমত বিনিৰ্দিষ্ট সৰ্বোচ্চ মুঠ এশ
চাৰিবিছ কোটি, চৌবছ লাখ, একাশী হাজাৰ টকা উলিয়াব ও বিনিয়োগ কৰিব পাৰিব।

বিনিয়োগন।

(৩) এই অধিনিয়মৰ দ্বাৰা অসম ৰাজ্যৰ একত্ৰীকৃত নিধিৰ পৰা উলিয়াবলৈ প্ৰাধিকাৰ দিয়া টকা উল্লেখিত
বছৰটোৰ সম্পৰ্কত অনুসূচীত দেখুওৱা সেৱা সমূহ আৰু উদ্দেশ্যাবলীৰ বাবে বিনিয়োগন কৰা হব।

অনু সূচী
(ধাৰা ২ ৩ ৩ দ্ৰষ্টব্য)

(১) মুঠ নং / বিনিয়োগন	(২) সেৱা সমূহ আৰু উদ্দেশ্যাবলী		(৩) সৰ্বোচ্চ টকাৰ পৰিমাণ		
			বিধান সভাৰ দ্বাৰা গৃহীত	একত্ৰীকৃত নিধিৰ ওপৰত ধাৰ্য্য	মুঠ
			টকা	টকা	টকা
২	মন্ত্ৰী পৰিষদ	ৰাজহ	২৮,০০,০০০	---	২৮,০০,০০০
৩	ন্যায় প্ৰশাসন	ৰাজহ	৯৬,৬০,০০০	৬০,০৩,০০০	১,৫৬,৬৩,০০০
৫	বিক্ৰী কৰ আৰু অন্যান্য কৰ	ৰাজহ	---	১,৪৪,০০,০০০	১,৪৪,০০,০০০
৬	ভূমি ৰাজহ আৰু ভূমি সীমিতকৰণ	ৰাজহ	১,৮১,৮৬,০০০	---	১,৮১,৮৬,০০০
৭	টিকট আৰু পঞ্জীয়ন	ৰাজহ	৫০,০০,০০০	---	৫০,০০,০০০
৯	পৰিবহন সেৱা	ৰাজহ	২৬,৩০,০০০	---	২৬,৩০,০০০
	লোক সেৱা আয়োগ	ৰাজহ	---	২২,৩৩,০০০	২২,৩৩,০০০
১১	সচিবালয় আৰু সংশ্লিষ্ট কাৰ্য্যালয়	ৰাজহ	১২,১৭,০০০	৯৫,০০০	১৩,১২,০০০
১২	জিলা প্ৰশাসন	ৰাজহ	১,০০,০০,০০০	৩,৯৬,০০০	১,০৩,৯৬,০০০
১৩	কোৰাগাৰ আৰু হিচাপ প্ৰশাসন	ৰাজহ	১১,৮৭,০০০	১,০৯,০০০	১২,৯৬,০০০
১৪	আৰক্ষী	ৰাজহ	১১,৫৮,৭৩,০০০	---	১১,৫৮,৭৩,০০০
১৫	কাৰাগাৰ	ৰাজহ	১,৬৫,৪৬,০০০	১,২৭,০০০	১,৬৬,৭৩,০০০
১৭	প্ৰশাসনীয় আৰু কাৰ্য্যালয় ভৱন	ৰাজহ	১,৪২,৫৭,০০০	---	১,৪২,৫৭,০০০
		মূলধন	১,৮০,০০,০০০	---	১,৮০,০০,০০০
১৮	অগ্নি নিৰ্বাপক সেৱা	ৰাজহ	৮৫,৪০,০০০	---	৮৫,৪০,০০০
১৯	নিৰীক্ষণ আয়োগ আৰু অন্যান্য	ৰাজহ	১,০০,০০০	৮,০০০	১,০৮,০০০
২১	অতিথিশালা, চৰকাৰী আৰাৰাস ইত্যাদি	ৰাজহ	৪৬,৯৬,০০০	---	৪৬,৯৬,০০০
২২	প্ৰশাসনীয় প্ৰশিক্ষণ	ৰাজহ	৬০,০০০	---	৬০,০০০
২৩	পেঞ্চন আৰু অবসৰ গ্ৰহণৰ অন্যান্য সা-সুবিধা	ৰাজহ	২,০০,০০,০০০	---	২,০০,০০,০০০
২৫	ৰাজ্যিক লটাৰী আৰু অন্যান্য	ৰাজহ	২৮,১০,০০০	---	২৮,১০,০০০
২৬	শিক্ষা	ৰাজহ	১৫,৭৭,৪০,০০০	৬০,০০০	১৫,৭৮,০০,০০০
২৭	কলা আৰু সংস্কৃতি	ৰাজহ	১,৯৩,৮৭,০০০	---	১,৯৩,৮৭,০০০
২৯	চিকিৎসা আৰু জনস্বাস্থ্য	ৰাজহ	১,৫৮,০০,০০০	১,৬০,০০০	১,৫৯,৬০,০০০

অনুসূচী ক্রমঃ
(ধাৰা ২ ৩ ৩ মটব্য)

(১) মঞ্জুৰী নং / বিনিয়োগন	(২) সেবা সমূহ আৰু উদ্দেশ্যাবলী	(৩) সৰ্বোচ্চ টকাৰ পৰিমাণ		
		বিধান সভাৰ ঘাৰা গৃহীত	একত্ৰীকৃত নিধিৰ ওপৰত ধাৰ্য্য	মুঠ
		টকা	টকা	টকা
				২৪,২৪,০০,০০০
৩০	পানী যোগান আৰু অনাময়	ৰাজহ	২৪,২৪,০০,০০০	---
৩১	অনাময় আৰু মলপ্রবাহ	ৰাজহ	৭৪,৫০,০০০	---
৩৩	আবাস গৃহ	ৰাজহ	৬২,৯০,০০০	---
		মূলধন	৯০,০০,০০০	---
৩৪	নগৰ অঞ্চল উন্নয়ন	ৰাজহ	৯৫,২০,০০০	---
		মূলধন	২,০৫,০০,০০০	---
৩৫	তথ্য আৰু প্রচাৰ	ৰাজহ	২,০০,০০,০০০	---
৩৬	শ্রম আৰু নিয়োগ	ৰাজহ	৭৮,৬৭,০০০	৩১,০০০
৩৮	অনুসূচীত জাতি, জনজাতি আৰু অন্যান্য পিচপৰা শ্ৰেণীৰ কল্যাণ	ৰাজহ	৫,৫৯,০০০	---
৩৯	সামাজিক নিৰাপত্তা, কল্যাণ আৰু পুষ্টিসাধন	ৰাজহ	৭,৫০,৮০,০০০	৩,০০০
৪০	মুক্তিযুজ্জ্বৰ, ৰাজ্য সৈনিক মণ্ডলী, সাহায্যমূলক কাৰ্য্যক্রম ইত্যাদি	ৰাজহ	৭০,০০,০০০	৭০,০০০
৪৩	সমবায়	ৰাজহ	৩,৫৯,৮৯,০০০	---
৪৫	লোক পিয়ল, জৰীপ আৰু পৰিসংখ্যা	ৰাজহ	৭,০০,০০০	---
৪৬	ওজন আৰু জোখ মাখ	ৰাজহ	১৮,৩২,০০০	---
৪৯	জলসিঞ্চন	ৰাজহ	১৮,৩২,০০০	১,৪১,০০০
		মূলধন	---	১৬,৫০,০০০
৫০	অন্যান্য বিশেষ অঞ্চলৰ আঁচনি	ৰাজহ	২,৬৫,০০০	---
৫১	ভূমি আৰু জল সংৰক্ষণ	ৰাজহ	৪৫,৫৬,০০০	---
৫২	পশুপালন	ৰাজহ	৩৮,১০,০০০	৩,৯৫,০০০
৫৫	বনানীকৰণ আৰু বন্যপ্রাণী	ৰাজহ	৬০,১৮,০০০	---
৫৬	গ্রামোন্নয়ন (পঞ্চায়ত)	ৰাজহ	২,৪৩,৯৯,০০০	---
৫৮	উদ্যোগ	ৰাজহ	১০,২৪,১৯,০০০	---
৬০	কুটীৰ উদ্যোগ	মূলধন	৫,০০,০০০	---
৬৩	বান নিয়ন্ত্ৰণ	মূলধন	৮০,০০,০০০	২১,১৫,০০০
৬৪	পথ আৰু দলং	ৰাজহ	১৫,৮০,২২,০০০	---
		মূলধন	৪,৪৮,০০,০০০	৮,১২,০০০
৬৭	ৰাজধানী নিৰ্মাণ	মূলধন	---	৩১,৩৫,০০০
৭০	পাৰ্বত্য অঞ্চল	মূলধন	২০,০০,০০০	---
		ৰাজহ	১১৪,০৬,৬৫,০০০	২,৪৩,০৪,০০০
	মুঠ —	মূলধন	৯,৪৪,৫০,০০০	৬০,৬২,০০০
	সৰ্বমুঠ —		১২৩,৫১,১৫,০০০	৩০৩,৬৬,০০০
				১২৬,৫৪,৮১,০০০

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